

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 113
IA (IB) No. 158/CTB/2020
IA (IB) No. 307/CB/2022
IA (IB) No. 99/CB/2024
IN
TP No. 205/CTB/2019
CP (IB) No. 1664/MB/2017

Proceedings under Section 9 IBC
IN THE MATTER OF:

Indiabulls Real Estate Company Pvt. Ltd.
V/S
Crest Steel and Power Pvt. Ltd.

.....Applicant

.....Respondent

Order delivered on 01/07/2024

Coram:

Shri H.V. Subba Rao, Hon'ble Member(J)
Shri Balraj Joshi, Hon'ble Member(T)

PRESENT:

For the Applicant

Ms. Madhuri Kulkarni, Adv.
Mr. Abhinandan Mishra, Adv.

For the Respondent

Mr. Eshna Kumar, Adv.
Mr. Akshat Maheshwari, Adv.

ORDER

IA (IB) No. 158/CTB/2020:

This application has been filed under Section 66 IBC for direction against Respondent for involvement in suspect transaction by the applicant. Learned counsel Ms. Madhuri Kulkarni appeared for the Respondent No-22. Order notice to the respondent whose service is not affected. After receipt of the notice, respondent shall file reply within two weeks' time. List the matter on 08.08.2024.

IA (IB) No. 99/CB/2024:

Learned counsel Mr. Abhinandan Sharma appeared for the applicant/RP. RP is directed to issue fresh notice to all the respondents and file affidavit of service of notice before next date of hearing. List the matter on 08.08.2024.

Sd

Sd

IA (IB) No. 307/CB/2022:

Learned counsel Ms. Madhuri Kulkarni appeared for the applicant. IA(IB) No. 158/CTB/2020 and IA(IB) No. 99/CB/2024 are pending. List the matter on 08.08.2024.

Sd/

Balraj Joshi
Member (Technical)

Sd/

H.V. Subba Rao
Member (Judicial)

Nishi